

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3863
ANSWERED ON:16.12.2011
BACKWARD TRIBES
Patle Kamla Devi ;Yadav Shri Madhusudan

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has received any proposal for Central assistance for protection and development of most backward tribes from Chattisgarh;
- (b) if so, the details thereof alongwith the follow-up action taken thereon;
- (c) the funds sanctioned and released and its utilization reported by the State Government for the purpose during each of the last three years and the current year;
- (d) whether the full quantum of sanctioned funds have not been released to the State Government for the purpose;
- (e) if so, the details thereof; and
- (f) the time by which the remaining funds are likely to be released?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): This Ministry has not received any proposal for central assistance for protection and development of most backward tribes of Chhattisgarh. However, proposal for central assistance for the survival, protection and development of Particularly Vulnerable Tribal Groups (PTGs) has been received under the Central Sector Scheme of 'Development of PTGs' from the State Government of Chhattisgarh.

(b): As per the Conservation-Cum-Development (CCD Plan) for survival, protection and development of PTGs in Chhattisgarh for the Eleventh Plan Period, activities envisaged are development of infrastructure, education, health facilities, agriculture and horticulture, minor irrigation, income generation etc. for which assistance of Rs.10566.52 lakh was requested for five year period. Follow-up action to approve CCD Plan and release of yearly grants has been undertaken as per the provisions of the scheme.

(c): Details of the funds sanctioned/released and utilized by State Government during the last three years and the current year are as below:

(Rs.in lakh)

Year	Grant sanctioned / released	Utilization reported by the State Government
------	--------------------------------	---

2008-09	615.33	615.33
---------	--------	--------

2009-10	1064.43	1013.18
---------	---------	---------

2010-11	1180.36	Not reported yet
---------	---------	------------------

2011-12	1655.39	Not reported yet
---------	---------	------------------

(d): No Madam, full quantum of sanctioned funds has been released.

(e) & (f): Does not arise.